

(c) by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) 145086.

(b) and (c) A system for attracting the attention of the driver in case of the alarm chain being pulled was designed by Research Designs and Standards Organisation, Lucknow but the same could not be adopted as the system was largely dependent on the driver's discretion for stopping the train and was therefore not considered satisfactory for stopping the train in an emergency.

वाराणसी शहर के निकट अनधिकृत व्यक्तियों द्वारा रेलवे भूमि पर कब्जा

1004. श्री श्याम लाल यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वाराणसी सीटी स्टेशन के निकट मोहल्ला जोलालीपुरा तेलीयाना में रेलवे की भूमि पर कुछ अनधिकृत व्यक्तियों ने कब्जा कर लिया है ; और

(ख) यदि हां, तो इस मामले में सरकार क्या कार्यवाही करने का विचार रखती है ?

†[Occupation of railway land near Varanasi City by unauthorised persons

1004. SHRI SHYAM LAL YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the land belonging to the railway in Mohalla Jolalipur Teliyana near the Varanasi city station has been occu-

pied by some unauthorised persons; and

(b) if so, what action Government propose to take in the matter]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी हां ।

(ख) अनधिकृत रूप से कब्जा करने वालों के विरुद्ध सार्वजनिक परिसर (विधि-विरुद्ध कब्जा करने वालों की बेदखली अधिनियम, 1971 के अन्तर्गत बेदखली की कार्रवाई शुरू की गयी है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Eviction proceedings under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 have been instituted against the encroachers.]

Demonstration by suburban commuters at Bombay V.T. and Dombivli Stations

1005. SHRI K. N. DHULAP: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the recent violent demonstrations by the suburban commuters at Bombay V.T. and Dombivli Stations of the Central Railway;

(b) if so, what are the demands; and

(c) what steps Government have taken or propose to take to meet them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) Due to cancellation of Karjat local on 26-5-1978, commuters assaulted Motormen and Railway staff at Bombay V. T. and set fire to a coach. On 12-6-1978 there was dislocation of suburban and long distance trains due

†[ ] English translation.